

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.956
TO BE ANSWERED ON 3rd DECEMBER, 2021

INJURIES DURING TRAINING IN DEFENCE ACADEMIES

956. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of DEFENCE
be pleased to state:

- (a) the total number of cadets who were injured during their training in defence academies and as a result were invalidated out on medical grounds during the last five years, year-wise;
- (b) the total number of injuries that were attributable to service and non-attributable to service;
- (c) the year-wise break-up of the number of medical board out cadets in the categories of those suffering 20 percent disability, 30 percent disability, 50 percent or more and 100 percent disability during the said period;
- (d) the total amount of ex-gratia payment released to such cadets by the Ministry during the last five years, year-wise; and
- (e) whether such cadets have been issued identity cards or any other document of identification that they can use to access healthcare facilities in military hospitals and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) The total number of cadets boarded out of service are as follows:

Year	Number of cadets boarded out
2016	26
2017	13
2018	19
2019	21
2020	33

(b) Injuries attributable to service and non-attributable to service:

	Total injuries
Injuries attributable to service	66
Injuries non-attributable to service	36

(c) Year-wise break-up of cadets boarded out:

Year	20% Disability	30% Disability	50% or more Disability	100% Disability
2016	07	07	05	02
2017	02	03	04	Nil
2018	12	03	03	Nil
2019	10	06	Nil	Nil
2020	21	10	Nil	01

(d) The following Ex-gratia benefits are granted to cadets on being medically boarded out:

(i) Ex-Gratia Disability Award (for 100% disability, reduced proportionately) – Rs. 16,200/- pm + Dearness Relief. No disability award shall be payable in cases where the degree of disablement is less than 20%

(ii) Monthly Ex-Gratia – Rs. 9000/- pm + Dearness Relief.

(iii) Constant Attendance Allowance (For 100% disability only) – Rs.6,750/- pm.

In addition, Army Group Insurance Fund (AGIF) provides disability and Ex-gratia benefits to cadets boarded out with disability.

(e) Cadets medically boarded out from armed forces are not issued any identity card. However, medical treatment of such injured cadets is done at Military Hospitals
